

downgraded and promotional avenues will be very much reduced. Government are awaiting the views of the IBA in the matters.

**Proposal to set up More LTC Plants
Near Pit-heads**

1697. SHRI PURNA CHANDRA MALIK : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether there is any proposal to set up more Low Temperature Carbonisation Plants near the pit-heads ;

(c) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a), (b) and (c) No, Sir. The setting up of such plants depends upon their economic viability which in turn depends on plant capacity and total utilisation of the gas.

Fibre Cable Factory in West Bengal

1698. SHRI PURNA CHANDRA MRLIK : Will the Minister of FINANCE be pleased to state :

(a) Whether the Public Investment Board has received offer to two sites for the proposed fibre cable factory from the West Bengal State Government;

(b) if so, which are those sites ;

(c) whether any decision in this matter has been taken by the Public Investment Board ;

(d) if so, the decision matter ; and

(e) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) No. Sir.

(b) to (e) Does not arise.

STC's Failure to Ship Rice to Abu Dhabi

1699. SHRISANAT KUMAR MANDAL :
SHRI MOHD. MAHFOOJ ALI KHAN :

Will the Minister of COMMERCE be pleased to state :

(a) whether due to the failure of the State Trading Corporation to honour its commitment, Abu Dhabi has cancelled its order for the supply of 10,000 tonnes of basmati rice ;

(b) the reasons for the STC's failure to ship the commodity as per the price schedule originally agreed upon and whether any responsibility has been fixed for this lapse ;

(c) whether the Possibility of repercussions on other items exported by India has been assessed ; and

(d) if so, its outcome and how the STC has been geared to meet this situation and honour its international trade commitments ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) (a) & (b) State Trading Corporation (STC) signed a contract on 6.3.1985 with Abu Dhabi Municipality for export 10,000 MT Indian Basmati rice with firm commitment of 7500 MT and 2500 MT optional to be exercised by STC within 30 days of first shipment. The contract could not be implemented as the foreign buyers considered, after inspection, that the rice offered did not meet the specifications and cancelled the contract. The officer who handled the contract offered and has been allowed to leave the Corporation.

(c) & (d) STC has decided to depute a delegation to Abu Dhabi for exploring the possibility of entering into a fresh contract for export of basmati rice.